NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. CA 453/2022 IN C.P./139(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: - Jayant Vaknalli
V/s
Sunila Sharad Vaknalli
IN THE MATTER OF
Sunila Sharad Vaknalli
V/s
Medisynth Chemicals Pvt Ltd

APPEARANCE :
FOR APPLICANT : Mr Ashish Kamat a/w Mr Ravitej Chilumuri
FOR RESPONDENT-1 : Sr. Adv. Shyam Kapadia a/w Aishah Shekhani
FOR RESPONDENT : Adv. Eshaan Saroop – Respondent 1 & 2

Section: Rule 11 of NCLT, 2016 U/s 241(1), Sec. 242(4) of the Companies Act, 2013.

ORDER

The matter is taken up through Virtual Hearing (VC).

CA-453/2022 – This CA is filed by Two Applicants/Respondents Issue Notice to all respondents. The Respondents are at liberty to file Reply on or before the next date of hearing. List the matter for hearing on **19.10.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
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